Annexure - 4

Name of the corporate debtor: Gigeo Construction Company Private Limited

Date of commencement of CIRP: 04th June, 2024 List of creditors as on: 27th January, 2025

Operational creditors (Government Dues)

(Amount in ₹)

SI No.	Details of Claimant Details of Claim received			Details of Claim Admitted				Amount of contingent claim	Amount of any Mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any	
	Department	Government		Amount Claimed	Amount of Claim Admitted		related party?	% of voting share in CoC if applica ble					
1	ESIC	Government	21-06-2024	2,391	2,391	Operational	No	-	-	-	-	-	
2	Deputy Comissioner of Income Tax	Government	27-06-2024	2,59,31,345	1,49,49,025	Operational	No	-	-	-	1,09,82,320.00		Claim admitted as per the summary of the demad provided by the department. Further, clarification sought but the same is not received till date.
3		Government				Operational		-	-	-	14,33,092.00		The Claim submitted for M/s. Gigeo Real Estate, Prop. Chhaganlal Patel. Hence duly rejected.
4	The Municipal Corporation of the City of Nagpur (Water Works)	Government	10-01-2025	1,66,56,797	-	Operational	No	-	-	-	1,66,56,797.00	-	Claim filed for due amount of Gigeo Real Estate
5	The Municipal Corporation of the City of Nagpur (Revenue)		10-01-2025			Operational	No	-	-	-	-		Claim under verification
		Total		4,68,88,810.00	1,49,51,416.00	-	-	-	-	-	2,90,72,209.00	28,65,185.00	